### COURT-I

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

### APPEAL NO. 333 OF 2017

# Dated: 16<sup>th</sup> May, 2018

### Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

<u>In the matter of:</u> Essar Power Gujarat Ltd. Vs. CERC & Anr.			 Appellant(s) Respondent(s)
Counsel for the Appellant(s)	:	Mr. Anand Shrivastava Mr. Molshree Bhatnarar Ms. Shruti Verma	
Counsel for the Respondent(s)	:	Ms. Swapna Seshadri Ms. Rhea Luthra Ms. Neha Garg for R-2	

## <u>ORDER</u>

List the matter on 18.07.2018.

(Justice N. K. Patil) Judicial Member ts/mk (I.J. Kapoor) Technical Member